# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Jammu)

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### **NOTIFICATION**

No: 851 of 2024/RG/NG

Dated: 22.05.2024

It is hereby notified for information of all the concerned that the Jammu Wing of the High Court of J&K and Ladakh and Courts of District Judiciary of Jammu Division, shall function from 27-05-2024 to 03-08-2024, as per the time schedule, notified hereunder:

### For the High Court of J&K and Ladakh

Wing	Registry/Office Timing			Court Timing		
	1st Session	Break	2 <sup>nd</sup> Session	1st Session	Break	2 <sup>nd</sup> Session
Jammu	09:00 a.m.	01:00 p.m.	01:30 p.m.	09:30 a.m.	01:00 p.m.	01:30 p.m.
	to	to	to	to	to <sup>4</sup>	to
	01:00 p.m.	01:30 p.m.	03:30 p.m.	01:00 p.m.	01:30 p.m.	03:00 p.m.

## District Courts of Jammu Division

Wing	Registry/Office Timing			Court Timing		
	1st Session	Break	2 <sup>nd</sup> Session	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session
Jammu Division except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah.	09:00 a.m. to 01:00 p.m.	01:00 p.m. to 01:30 p.m.	01:30 p.m. to 03:30 p.m.	09:30 a.m. to 01:00 p.m.	01:00 p.m. to 01:30 p.m.	01:30 p.m. to 03:00 p.m.

Courts of Jammu Division located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah. These Courts shall observe timing during the period from 27-05-2024 to 03-08-2024, prescribed for the Courts of Kashmir Division and UT of Ladakh vide High Court Order No. 1638/NG dated 22-05-2020.

By Order.

(Shahzad Azeem)

Registrar General Dated: 22.05.2024

#### No:19136-80/RG/NG

### Copy of the above forwarded to:

- 1. Advocate General, UT of J&K, Jammu/Srinagar
- 2. Secretary General, Hon'ble Supreme Court of India, New Delhi.
- 3. Registrar General, Hon'ble High Court of

.....for information

- 4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
- 5. Secretary to Hon'ble Mr./Ms. Justice

..... for information of their Lordships.

- 6. Secretary to the Govt. Department of LJ&PA, Srinagar.
- 7. Law Secretary, UT of Ladakh, Leh
- 8. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- 9. Registrar Rules, High Court of J&K and Ladakh, Srinagar
- 10. Registrar Inspection, High Court of J&K and Ladakh, Jammu
- 11. Registrar Computers (IT), High Court of J&K and Ladakh

.....for information

- 12. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
- 13. All Principal District & Sessions Judge for information and necessary action with the request to circulate the same amongst all the judicial officers under their respective jurisdiction and also to circulate amongst the President, Bar Associations in their respective jurisdictions.
- 14. President, Bar Association, High Court, Jammu/Srinagar;
- 15. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar
- 16. Director, Information, Jammu/Srinagar, for information, with the request to publish the same in the newspapers having wide circulation in the UTs of J&K and Ladakh.
- 17. Post Master General, Jammu/Srinagar;
- 18. Treasury Officer, Civil Secretariat, Jammu/Srinagar

.....for information.

- 19. CPC e-Courts for information and with the request to upload the same on official website of the High Court of J&K and Ladakh.
- 20. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping record of the same.
- 21. Manager, Government Press, Jammu/Srinagar, for publication in the Govt. Prazette

22. Office file.

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